

Declaration of Assets and Liabilities

Year **2025-26**

I ..SUMIT KUMAR SHARMA.., son/daughter/wife of ..VIDYASAGAR SHARMA..,

Aged ..32.. years, belonging to ..BIHAR LEGISLATIVE ASSEMBLY ADMINISTRATIVE SERVICES.. service and presently working as ..BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT.. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) ARCHANA KUMARI	Dependant-1 (Daughter) UMA SHARMA
(i)	Cash	5,000/-	2,000/-	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING-40,000/- FD-2,00,000/-	SAVING-10,000/- FD-5,00,000/-	N/A
(iii)	Bonds, Debentures and Shares in companies	SHARE-5,50,000/-	SHARES-10,00,000/-	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MUTUAL FUND-5,50,000/- LIC-5,00,00(S.A) Rs-21,000/- Annual Premium PPF- 3,02,627/- NSC- 48,000/-	MUTUAL FUNDS-7,50,000/- LIC-10,00,000(S.A) Rs-41,000/- Annual Premium	N/A
(v)	Motor Vehicles (details of make, etc.)	BIKE- TVS APACHE 160 4V	ACTIVA 4G SCOOTY	N/A
(vi)	Jewellery (give details of weight and value)	GOLD- 120GM SILVER-20 GM	GOLD-180gm SILVER-400gm	GOLD-15 GM SILVER-20 GM
(vii)	Other assets, such as values of claims / interests	N/A	N/A	N/A

Sumit Kumar Sharma
11.11.26

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) SUNIL KUMAR SHARMA	Dependant-1 Name	Dependant-2 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	¼ TH PART SHARE IN ANCESTRAL UNDIVIDED LAND OF APPROX 5 BIGHA AT NAYATOL PO- AGAPUR BEGUSARAI , BIHAR	NA		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1200 sq. foot at Gopalpur, Naubatpur Approx. value 8,50,000/-	NA		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA		
(v)	Others (such as interest in property)	NA	NA		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sunil Kumar Sharma
20.02.26

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2026.
(a)	(i) Loans from Banks	SBI PERSONAL LOAN	8,73,576/-
	(ii) Loans from financial institutions	N/A	N/A
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N/A	N/A
	(b) dues to departments dealing with supply of water	N/A	N/A
	(c) dues to departments dealing with supply of electricity	N/A	N/A
	(d) dues to departments dealing with telephones	N/A	N/A
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/A	N/A
	(f) Other dues, if any	N/A	N/A
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	69167/- TAX PAID FOR ASSESEMENT YEAR 2024-25. PAN NO.- EJAPS6138G	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- MALE

Date of Birth :- 12.07.1993

Class/Group :- B

Cadre :- Bihar Legislative Assembly Administrative Cadre
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Begusarai

Seerat Kumar
10.02.26

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature
10.02.2026

Name of Employee: ..SUMIT KUMAR SHARMA..

Place:..PATNA...

Designation:....Assistant Section Officer ..

Date:....10.02.2026

Department:..Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.